

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2513  
ANSWERED ON:06.02.2014  
LOAN FOR RESEARCH AND DEVELOPMENT  
Rawat Shri Ashok Kumar

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether the Council for Scientific and Industrial Research (CSIR) has granted loans to various companies on easy terms and conditions for research and development;
- (b) if so, the details thereof and the norms adopted for granting the loan;
- (c) the number of companies to which the loan has been provided, the period of loan and the details of the projects being undertaken by them;
- (d) the present status of loan recovery; and
- (e) whether any company has got sick after taking loan and if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY)

- (a) Yes, Madam. Council of Scientific & Industrial Research (CSIR) provides soft loan for R&D activities to companies under the New Millennium Indian Technology Leadership Initiative (NMITLI) Scheme. The financial support to industry is in the form of soft loan with 3% interest.
- (b)&(c) Name of projects, name of companies, amount of loan given, period of loan given and status of repayment of loan is given in Annexure-1. Norms adopted for granting loan is based on selection of project through CCEA approved procedure involving rigorous screening and project review. The criteria for selection of the project are based on novelty of the proposal, potential technological benefits and the ability of industry to capture those benefits.
- (d) Present status of loan recovery is given in Annexure-1.
- (e) No company has become sick after taking loan.